

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/208(KB)2017
MA(COMPANIES ACT)/679(KB)2018,
MA(COMPANIES ACT)/1325(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	JAGAT SINGH COPRA & ANR. VS FREYASHIP SERVICES PRIVATE LIMITED & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Jayabrata Mukherjee, Adv.] For the Petitioners
Ms. Rashmi Singhee, Adv.]

Mr. Rajib Mullick, Adv.] For the Respondents
Ms. Sonia Mukherjee, Adv.]

ORDER

1. Learned Counsel for the Petitioners present. Learned Counsel for the Respondents present
2. List this matter on **9th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**